

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.145 of 2012 &
I.A. No. 258 of 2012

Dated : 14th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Jasper Energy Pvt. Ltd.

.... Appellant (s)

Versus

Karnataka Power Transmission
Corpn. Ltd. & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Basava Prabu Patil
Mrs. N. Shoba
Mr. Sriram J. Thalopathy
Mr. V. Adhimoolam

ORDER

Admit. Issue notice to the Respondents returnable on
12.09.2012. Dasti service is permitted.

Post the matter on **12.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs